## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/218/2016

NAME OF THE PETITIONER(S)

: Muneez Rahman

NAME OF THE RESPONDENT(S)

: Glosoft Technologies Pvt Ltd & 3 Others

UNDER SECTION

: 111A

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

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A-M-SRIDHARAN

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Counsel for 1,24

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Inthia Ahmed V. K

too K. Growthan Kuman

Counted for R3

## ORDER

Counsel for petitioner present. Counsel for R1, R2 & R4 and counsel for R3 are present. Both the counsels prayed for time for making submissions stating that a connected matter is pending before the High Court of Kerala. Time is enlarged at request. Put up alongwith TCP/53/2016 on 19.02.2018.

\_ sd -(S VIJAYARAGHAVAN) Member (Technical)

- sd -(K ANANTHA PADMANABHA SWAMY) Member(Judicial)